

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43001/16	शरप-राय	177mVA	साठगाव	50/=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43002/16	शतपाल	"	विजयनगर	50/=	
3.	43003/16	शतपति सिध	"	"	50/=	
4.	43005/16	शशि कमार	"	"	50/=	
5.	43008/16	शश रविम	"	"	50/=	
निस्तारित वाक -				मिल		

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DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... J Agm Choudhary

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
7258/16	दरमल	MV Act	लोदी	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
7246/16	अमीन शेख	"	"	100/-	
7245/16	मिरीज	"	1	100/-	
7244/16	दाविदा अहमद	"	1	100/-	
7254/16	रुहेजा	1	1	100/-	
7255/16	तहलील	1	1	100/-	
	निव्वारि वास		NIL		

जपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं 1 गान्जियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

20/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		निपत बाद				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL				
		निस्तारित बाद				
		NIL				

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

